

**Major Projects under State Action Plan (2018-19)**


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1.	Web Intelligence Security Platform	(₹ 12.00 crore)
2.	Investigation Management System	(₹ 7.00 crore)
3.	Combat Skills Development of Commandos- Infrastructure for Grey Hounds & OCTOPUS	(₹ 5.63 crore)
4.	Upgradation of Communication System from Analog System To Digital System	(₹ 5.00 crore)

**Additional Action Plan (2018-19)**

1.	Automated Police Online Information System (APOLIS)	(₹9.51 cr.)
2.	Central Lockup Monitoring System	(₹ 5.49 cr.)
3.	Mobile Command Control Posts	(₹ 9.08 cr.)

**Grey Hounds Training Centre. Andhra Pradesh (2018-19) (₹ 5.00 cr.)**

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**Terrorist attacks in Jammu and Kashmir**

385. SHRI DEREK O' BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of terrorist attacks in Jammu and Kashmir in the last three years;
- (b) the number of civilians injured and killed in such attacks; and
- (c) the number of such people who were non-residents of Kashmir, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) The Government has adopted a policy of zero tolerance towards terrorism. Security Forces are taking effective and continuous action in countering terrorism as a result of which a large number of terrorists have been neutralized in the State of Jammu and Kashmir during the past few years. The details of incidents of terrorist violence, civilian killed and civilian injured in Jammu and Kashmir during last three years are as under:

Year	Terrorist incidents	Civilians killed by terrorists	Civilians injured by terrorists
2016	322	15	66
2017	342	40	99
2018	614	39	63
2019 (upto 10th November)	586	36	183

(c) The State-wise details of civilians killed and civilian injured in these incidents in Jammu and Kashmir during the last three years are as under:-

Year	State	Civilians killed by terrorists	Civilians injured by terrorists
1	2	3	4
2016	Punjab	0	1
	Bihar	0	1
	Madhya Pradesh	0	8
	Jammu and Kashmir	15	56
2017	Uttar Pradesh	2	2
	Jharkhand	1	0
	Gujarat	5	11
	Maharashtra	2	9
	Jammu and Kashmir	30	77
2018	Uttar Pradesh	1	0
	Bihar	0	1
	Jammu and Kashmir	38	62
2019 (upto 10th Nov.)	Uttarakhand	1	1
	Bihar	1	5

1	2	3	4
	Chhattisgarh	1	1
	Punjab	1	5
	Rajasthan	3	0
	West Bengal	5	1
	Uttar Pradesh	1	2
	Haryana	0	2
	Jammu and Kashmir	23	166

#### **Merger of Assam Rifles with ITBP**

386. SHRIMATI WANSUK SYIEM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Centre has initiated move to merge the Assam Rifles with ITBP despite reservations on this count both by Assam Rifles and the Army top brass;

(b) whether the Assam Rifles undertakes counter-insurgency operations in conjunction with the Army and guards the 1, 643 km long India-Myanmar border, draws 80 per cent of its officers including the DG from the Army; and

(c) whether the Army is of the opinion that the move of merger of Assam Rifles with ITBP would devoid it of the option of using Assam Rifles in conventional operations along the eastern frontiers with China?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) No proposal to merge Assam Rifles with ITBP is under consideration of the Government.

(b) Yes Sir.

(c) In view of (a) above does not arise.

#### **Reimbursement to Odisha under SRE scheme**

387. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HOME AFFAIRS be pleased to state: